

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226- IA/156(AHM)2023
ITEM No.227- IA/983(AHM)2022
ITEM No.228- IA/155(AHM)2024
ITEM No.229- IA/410(AHM)2024
ITEM No.230- IA/525(AHM)2024
ITEM No.231- IA/599(AHM)2024
CP(IB) 322 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Galaxy Cotton & Textiles Pvt Ltd

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave in 156/2023

Mr. Tirth N. Bhatt, Adv. in IA/983/2022

Mr. Masoom Shah, Adv. in IA 410 of 2024

For Auction Purchaser

: Mr. Monaal Davawala, Adv. in IA 410 of 2024

For the Liquidator

: Mr. Dhaval Vyas, Sr. Adv. a.w Mr. Nitesh Shrivastava

For the SBI

: Ms. M A Gogia, Adv.

ORDER

IA/156(AHM)2023

Certain orders have been passed for disposal of assets claimed by a financial creditors not belonging to the liquidator which needs to be complied before the other IAs are taken up. List for further consideration on 28.08.2024

IA/983(AHM)2022

Heard the Ld. Counsel for the Liquidator. He is directed to file a chart regarding related parties who have filed IAs in the matter. It is observed that there has been repeated changes of Senior counsels appearing in this matter whenever it is being heard and counsel for liquidator was also intervening and arguing the matter. Liquidator in person is directed to appear in the matter.

List for further consideration on 28.08.2024.

IA/155(AHM)2024, IA/410(AHM)2024, IA/525(AHM)2024 & IA 599 of 2024

List for further consideration on 28.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)